



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|---|-------------------------------|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 11 | C.Ex.App./84/2018 AT 10:30 AM | PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX | MR. D SARAF | MR. S C KEYAL ASSTT.S.G.I. |
| 12 | WA/323/2021 AT 10:30 AM | KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM | GA, ASSAM |
| 13 | WITH WA/50/2022 | THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS | MR. R K D CHOUDHURY SR, GA, ASSAM | |

LEAVE NOTE OF ADVOCATES FOR 12/06/2024

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 4) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |
| 5) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 6) | MR. D KAKOTI | 01-06-2024 | To | 12-06-2024 |
| 7) | MR D BHATTACHARYA | 14-06-2024 | To | 14-06-2024 |
| 8) | MR D BHATTACHARYA | 24-06-2024 | To | 24-06-2024 |
| 9) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 10) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
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| 19) | MR S K KEJRIWAL | 12-06-2024 | To | 14-06-2024 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 3:50 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|--|--|--|---------------------|
| HEARING | | | | |
| 41 | WA/228/2023 PART-HEARD, FIXED, AT 2:00 PM | BIJAY PRASAD SAHU @ B P SAHU Versus THE STATE OF ASSAM AND 3 ORS. | MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA | SC, APDCL |

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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

**[THE DIVISION BENCH-II AND SINGLE BENCH OF
HONOURABLE MRS. JUSTICE S.P. KHAUND WILL
SIT AFTER RISING OF THIS BENCH]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

| | | | | |
|---|---|---|---|---|
| 1 | WP(C)/1591/2017 AT 2:00 PM | MUSLIM ALI Versus THE UNION OF INDIA and 4 ORS. | MRH I CHOUDHURY MD. A J ATIA MR.D HUSSAIN MS.T BEGUM MR.A M ALAMAN MR.A S TAPADER MS J MARIYAM | GA, ASSAM ASSTT.S.G.I. |
| | WITH I.A.(Civil)/834/2017 in WP(C)/1591/2017 | MUSLIM ALI Versus THE UNION OF INDIA and 4 ORS. | MR H I CHOUDHURY MR.D HUSSAIN MS.T BEGUM MR.A M ALAMAN MR.A S TAPADER | GA, ASSAM ASSTT.S.G.I. |
| 2 | WITH WP(C)/1578/2017 | FIRUN NESSA Versus THE UNION OF INDIA and 4 ORS. | MRH I CHOUDHURY MD. A J ATIA MR.D HUSSAIN MS.T BEGUM MR.A M ALAMAN MR.A S TAPADER MS J MARIYAM MS A H ATIA | GA, ASSAM MR.D K SAIKIA MD. A J ATIA ADDL. AG, ASSAM ASSTT.S.G.I. |

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|---|---|--|--------------------------------------|
| WITHDRAWAL | | | | |
| 41 | WP(C)/4341/2023 B/O | MD. KHURSED ALOM Versus THE STATE OF ASSAM AND 4 ORS | MR. M AHMED MD I H LASKAR | GA, ASSAM |
| MOTION | | | | |
| 42 | WP(C)/3043/2024 B/O | HABIBUR RAHMAN AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS | MS. S B CHOUDHURY MR. S K DAS | GA, ASSAM SC, REVENUE |
| 43 | WP(C)/3049/2024 B/O | M/S SINGH RANJEET AND CO Versus THE UNION OF INDIA AND 6 ORS | MR A KALITA MR. M MAHANTA MR N KALITA | DY.S.G.I. SC, BSNL |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 44 | I.A.(Civil)/1797/2024 (CONNECTED WITH ITEM NO.32 IN THE DAILY LIST), B/O in WP(C)/246/2024 WITH I.A.(Civil)/1800/2024 | M/S SIDDHI VINAYAK MINERALS Versus M/S FULL AGRITECH INDIA AND 3 ORS E | MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS MR BHARGAV DAS | MR. K KALITA SC, AGRI. DEPARTMENT |
| | | M/S VEE AAR INDUSTRIES Versus M/S FULL AGRITECH INDIA AND 3 ORS | MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS MR BHARGAV DAS | MR. K KALITA SC, AGRI. DEPARTMENT |
| ORDERS | | | | |
| 45 | WP(C)/2939/2024 FIXED | SAZIDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS | MR. B J GHOSH MR. A M S MAZUMDER | SC, PWD ROAD |

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|---|--|
| ADMISSION | | | | |
| 1 | Co.Pet./2/2013 WITH OFFICE NOTE | M/S DHALUMAL HOLDINGS Versus M/S KITPLY INDUSTRIES LTD. | MR. A M TALREJA | MS.A RANA |
| 2 | Co.Appl./6/2014 | THE OFFICIAL LIQUIDATOR Versus JITU GOSWAMI and ANR | MR.K GOSWAMI MR.R R KAUSHIK | MR.D SAIKIA MR.R BORPUJARI |
| 3 | WITH Co.Appl./1/2017 | M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD. Versus THE OFFICIAL LIQUIDATOR | MR.D KALITA MS.J R THAKUR MR.A THAKUR | MR.K GOSWAMI MS.A NEOG MR.A SANDILYA |
| 4 | WP(C)/13/2021 | MERI TUDU Versus THE REGISTRAR GENERAL GAUHATI HIGH COURT AND 2 ORS | MR K K KALITA MR. D THAOSEN MS K PHUKAN MR. B R DAS | SC, GHC |
| 5 | WP(C)/382/2023 | SIMA DAS Versus THE STATE OF ASSAM AND 2 ORS. | MR. L R MAZUMDER MR. A ISLAM | GA, ASSAM MR H K DAS, SC, GHC MS S BARUAH, GA, ASSAM |
| 6 | WP(C)/468/2023 | ARPITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS | MR. P D NAIR MR. A CHETRY MR G ALAM MR H ROHMAN S R A NASER | GA, ASSAM SC, GHC |
| ORDERS | | | | |
| 7 | Review.Pet./36/2018 IN RSA 29/2007(D/O) | BHUPEN BARTHAKUR Versus CHANDAN DUTTA and ANR, | MR.H.DAS MR. M K SHARMA | |
| 8 | Review.Pet./74/2024 IN WP(C) 7378/2021 (D/O) | THE STATE OF ASSAM AND 3 ORS Versus SHARAT CH SHARMA | MR R M DAS SC. WATER RESOURCE DEPTT. | |
| 9 | Review.Pet./75/2024 IN WP(C) 4555/2022(D/O) | THE STATE OF ASSAM AND 3 ORS Versus SAMSUL AHMED | MR R M DAS SC. WATER RESOURCE DEPTT. | |
| 10 | Review.Pet./76/2024 IN WP(C) 7380/2021 (D/O) | THE STATE OF ASSAM AND 3 ORS Versus MD. INTAZ ALI | MR R M DAS SC. WATER RESOURCE DEPTT. | |

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|----------------|---|--|---|--|
| 11 | Review.Pet./77/2024 IN WP(C) (7160/2021 D/O) | THE STATE OF ASSAM AND 3 ORS Versus FAZLUR RAHMAN | MR R M DAS SC. WATER RESOURCE DEPTT. | |
| 12 | Review.Pet./78/2024 IN WP(C) 7403/2021 (D/O) | THE STATE OF ASSAM AND 3 ORS Versus JOY RAM DAS | MR R M DAS SC. WATER RESOURCE DEPTT. | |
| 13 | Review.Pet./79/2024 IN WP(C) 2724/2022(D/O) | THE STATE OF ASSAM AND 3 ORS Versus MOFIDUL ISLAM | MR R M DAS SC. WATER RESOURCE DEPTT. | |
| 14 | Review.Pet./80/2024 IN WP(C) 4326/2022(D/O) | THE STATE OF ASSAM AND 3 ORS Versus ABDUL MALEK @ ABDUL MALEQUE | MR R M DAS SC. WATER RESOURCE DEPTT. | |
| 15 | Review.Pet./81/2024 IN WP(C) 892/2022(D/O) | THE STATE OF ASSAM AND 3 ORS Versus MUSTAFIZUR RAHMAN | MR R M DAS SC. WATER RESOURCE DEPTT. | |
| 16 | Review.Pet./83/2024 IN WP(C) 7382/2021 (D/O) | THE STATE OF ASSAM AND 3 ORS Versus DIPEN SARMA, | MR R M DAS SC. WATER RESOURCE DEPTT. | |
| 17 | Review.Pet./84/2024 IN WP(C)6344/2021 (D/O) | THE STATE OF ASSAM AND 3 ORS Versus DILIP KR. SARMAH | MR R M DAS SC. WATER RESOURCE DEPTT. | |
| 18 | Review.Pet./86/2024 IN WP(C) 7102/2021 (D/O) | THE STATE OF ASSAM AND 3 ORS Versus RAMEN DAS | MR R M DAS SC. WATER RESOURCE DEPTT. | |
| 19 | Review.Pet./94/2024 IN WP(C) 6609/2022(D/O) | RAJUMONI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS | MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING | GA, ASSAM SC, REVENUE |
| 20 | I.A.(Civil)/809/2024 IN WP(C) 4428/2023(D/O) in WP(C)/4428/2023 | FAIZUR RAHMAN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS | MR B SINHA | GA, ASSAM SC, REVENUE |
| HEARING | | | | |
| 21 | WP(C)/874/2013 PART-HEARD | PUTUL SAIKIA @ NIPEN Versus THE STATE OF ASSAM AND 4 ORS | MR.T J MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR. A BARUAH MS.D DUTTA | GA, ASSAM MR.A NATH MR. A. KASHYAP, SC, APDCL MR.S BARUA MR. T. C. CHUTIA, ADDL. SR. GA, ASSAM MR. S. DUTTA,SC, REVENUE |
| WITH | | | | |
| 22 | WP(C)/1975/2012 | SMTI BIJU SAIKIA Versus THE STATE OF ASSAM AND ORS | MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA MR.S K MEDHI | DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE |
| 23 | WP(C)/1307/2015 PART-HEARD | MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS | MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH | MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9) |
| 24 | WP(C)/5258/2015 PART-HEARD | SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS | MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR | GA, ASSAM MR.M MAHANTA(R- 8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R- 8,9&10) MR.V A CHOWDHURY(R- 8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10) |

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
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[For Wednesday,12th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III

THIS BENCH WILL RISE AT 3:30 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------|--|---|---|--|
| <u>MOTION</u> | | | | |
| 43 | WP(C)/743/2024 FIXED | MRINAL SAIKIA Versus THE STATE OF ASSAM AND 4 ORS | MR D K MEDHI P BORUAH | GA, ASSAM SC, P W D |
| 44 | WP(C)/3045/2024 B/O | ZAMALUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB | SC, EXCISE DEPTT. |
| 45 | WP(C)/3050/2024 B/O | SUSHANTA DEBNATH Versus THE STATE OF ASSAM AND 4 ORS | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR | SC, EXCISE DEPTT. |
| <u>ADMISSION</u> | | | | |
| 46 | WP(C)/1053/2023 FIXED | LITON MITRA Versus THE STATE OF ASSAM AND 5 ORS | MR. J KALITA MR. N J GOGOI M.A. BEGUM | GA, ASSAM SC, WPT AND BC |
| <u>ORDERS</u> | | | | |
| 47 | WP(C)/634/2024 FIXED | JAYA SHARMA Versus UNION OF INDIA AND 11 ORS | MR. P N GOSWAMI MR. I KALITA MR. R BORA MS. RUKMINI BARUA MS. PADMINI BARUA | MR. P J SAIKIA, SR. ADV(R-1,2,3 AND 4,5,10,12) MS M NIROLA(R-1,2,3 AND 4,5,10,12) MR K J SAIKIA(R-1,2,3 AND 4,5,10,12) DY.S.G.I. SC, NHIDC |

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
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| 9) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
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| 20) | MS S KEJRIWAL | 12-06-2024 | To | 12-06-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 3:30 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|---|--|
| FOR HEARING U/O XLI RULE II C.P.C. | | | | |
| 36 | RSA/96/2024 CAVT. NO.04422/024, FIXED | FAZLUR RAHMAN ALIAS FAZAL SK AND ORS. Versus MAHAMMAD ALI AND ORS. | MR. B C DAS MRS. S ROY | MR. I H LASKAR(R-1,2,3,6) MR. P K DEKA(R-1,2,3,6) MD. S ALOM MD. S ALOM MR. M S ALAM(R-1,2,3,6) MR. M S ALAM(R-1,2,3,6) FOR CAVEATOR |
| | WITH I.A.(Civil)/1737/2024 in RSA/96/2024 | FAZLUR RAHMAN ALIAS FAZAL SK AND ORS. Versus MAHAMMAD ALI AND ORS. | MR. B C DAS MRS. S ROY | MD. S ALOM MR. M S ALAM FOR CAVEATOR |
| ORDERS | | | | |
| 37 | Review.Pet./82/2008 in RSA/168/2002 (D/O), FIXED | RAM PIYARI CHAUHAN Versus SANKAR GOWALA | MISS.B SARKAR MR.P SEN MR.P C BORPUJARI | |
| 38 | I.A.(Civil)/2144/2023 FIXED in MFA/6601/2023 WITH MFA/6601/2023 (Filing Number) | THE ORIENTAL INSURANCE CO. LTD. Versus MUSST. AFIA KHANAM AND ANR. | MR. S K GOSWAMI MR. R SHARMA | |
| | | THE ORIENTAL INSURANCE CO. LTD. Versus MUSST. AFIA KHANAM AND ANR. A | MR. S K GOSWAMI | |
| 39 | I.A.(Civil)/2897/2023 FIXED in MFA/10363/2023 WITH MFA/10363/2023 (Filing Number) | UNION OF INDIA Versus HABI SHEIKH AND ANR | MR H GUPTA | MR J MOLLAH MRS. A BHANU MS. S P DAS |
| | | UNION OF INDIA Versus HABI SHEIKH AND ANR A | MR H GUPTA | |
| 40 | I.A.(Civil)/996/2024 B/O in RSA/3278/2024 WITH RSA/3278/2024 (Filing Number) | HAREN NOMODAS Versus PARITOSH SARKAR AND 5 ORS | MR G J SAIKIA MR. M BISWAS MR S DAS | |
| | | HAREN NOMODAS Versus PARITOSH SARKAR AND 5 ORS H | MR G J SAIKIA | |

| | | | | |
|----------------|---|--|---|--|
| | WITH I.A.(Civil)/3281/2024 (Filing Number) | HAREN NOMODAS Versus PARITOSH SARKAR AND 5 ORS H | MR G J SAIKIA | |
| 41 | I.A.(Civil)/1307/2024 WITH LCR, FIXED in LA.App./7/2022 | SYEDUR RAHMAN Versus THE STATE OF ASSSAM AND ANR. | MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ | GA, ASSAM MR. K GOGOI SC, REVENUE SC, NF RLY |
| | WITH LA.App./7/2022 | SYEDUR RAHMAN Versus THE STATE OF ASSSAM AND ANR. | MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ | GA, ASSAM MR. K GOGOI |
| | WITH I.A.(Civil)/1842/2022 in LA.App./7/2022 | SYEDUR RAHMAN Versus THE STATE OF ASSSAM AND ANR. | MR. M A SHEIKH MS F INTAZ | SC, NF RLY |
| 42 | I.A.(Civil)/1780/2024 B/O in RSA/75/2024 | FULBANU AND ORS Versus MD WAHED ALI AND ORS | MR. J AHMED MR. D BORA MS G PARMAWI MR S Z AHMED | MS. P BHATTACHARYA |
| | WITH RSA/75/2024 | FULBANU AND 16 ORS Versus MD WAHED ALI AND 17 ORS | MR. J AHMED MR. D BORA MS G PARMAWI MR S Z AHMED | MR. T J MAHANTA MS. P BHATTACHARYA |
| 43 | I.A.(Civil)/1795/2024 WITH LCR, B/O in RSA/46/2016 | SMT. PRATIBHA SUNDARI PAUL and 3 ORS, Versus HAREKRISHNA RAHA and ANR, | MR M J QUADIR | MR. P K DEKA MD I H LASKAR |
| | WITH RSA/46/2016 | HAREKRISHNA RAHA and ANR, Versus SMT. PRATIBHA SUNDARI PAUL and 3 ORS, | MS. A BEGUM MR. I H LASKAR MR. P K DEKA MS. P BORAH MR. M S ALAM MR. S ALAM MS L SAIKIA | MR. G N SAHEWALLA MR M J QUADIR MR. A CHETIA MR. K MIRA MS. B SARMAH MD. ASLAM |
| HEARING | | | | |
| 44 | RSA/170/2013 WITH LCR, B/O | ON THE DEATH OF RA M KUMAR ROYHIS LEGAL HEIR SRI PRITI ROY AND ORS Versus SAILEN ROY and 12 ORS. | MR.P ROY MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK | MR. S P CHOUDHURY (r-1 to 5,7) MR K BISWAKARMA (r-1 to 5,7) MS B DEVI (r-1 to 5,7) |

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
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| 14) | T A LASKAR | 10-06-2024 | To | 13-06-2024 |

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| 15) | MR H R CHOUDHURY | 11-06-2024 | To | 12-06-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--------------|---------------------|---------------------|
|--------------------|--------------|---------------------|---------------------|

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

| | | | | |
|----|---|---|---|-----------|
| 19 | Crl.A./213/2020 4 Y 7 M 0 D :(AT 10:30 AM) | SRI SANJAY DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR. S K TALUKDAR MR. M HUSSAIN MR. K KALITA | PP, ASSAM |
|----|---|---|---|-----------|

LEAVE NOTE OF ADVOCATES FOR 12/06/2024

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|------------------------------------|
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | |
| 89 WP(C)/6582/2023 CONNECTED WITH ITEM NO. 76 OF THE DAILY CAUSE LIST | NURUL HAQUE BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM | SC, AG SC, P H E SC, FINANCE |

LEAVE NOTE OF ADVOCATES FOR 12/06/2024

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|--|---|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 53 | I.A.(Civil)/3357/2022 in Mat.App./12275/2022 | XXXXXXX Versus XXXXXXX | MR P K DAS MR. M BARUAH | MR. S MITRA MR A K BORO |
| 54 | Crl.A./87/2023 6 Y 4 M 5 D : | BIPLAB BAIDYA Versus THE UNION OF INDIA AND ANR. | MR. M BISWAS MS M DAS MR P TALUKDAR S K DAS | SC, NCB |
| ORDERS | | | | |
| 55 | I.A.(Civil)/3625/2023 FIXED in FAO/79/2023 | VARSHA TUBES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 7 ORS . | MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA | MR. J K GOSWAMI, SC AIDC SC, INDUSTRIES AND COMMERCE SC, P H E |
| | WITH FAO/79/2023 | VARSHA TUBES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 7 ORS . | MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA | MR. J K GOSWAMI, SC AIDC SC, INDUSTRIES AND COMMERCE SC, P H E |
| 56 | I.A.(Civil)/1639/2024 B/O in I.A.(Civil)/2731/2023 | ON THE DEATH OF LT JOYNOB BIBI Versus ABDUL HOQUE AND 13 ORS | MS. R CHOUDHURY MS. B. HAZARIKA | MR. N DHAR MS. U BARUAH |
| | WITH RSA/60/2019 | ON THE DEATH OF APPELLANT NO. 1 HER LEGAL HEIRS AND 12 ORS Versus ABDUL HOQUE AND 13 ORS | MS. R CHOUDHURY MR D. CHAKRABORTY | MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH |
| HEARING | | | | |
| 58 | MFA/26/2023 WITH LCR, FIXED | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI GOLAMONI URANG AND ANR | MR. R GOSWAMI MS. P BORTHAKUR | MR A B DEY (R-1) |

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,12th June 2024]

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|---------------------------------|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | |
| 8 Crl.A./76/2023 <u>1 Y 4 M 25 D :</u> | RAJU ALI Versus THE STATE OF ASSAM | M K BORAH MS. P. KASHYAP | MR. S SAIKIA (R-2) PP, ASSAM |
| DELIVERY OF ORDER | | | |
| 9 Bail Appln./462/2024 | DINBANDHU KUMAR Versus THE STATE OF ASSAM | MR S RAHMAN MS. S PHUKAN MR U PANDEY | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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|-----|-------------------|------------|----|------------|
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|-------------------------------|
| ADMISSION | | | | |
| 60 | WP(C)/2646/2023 FIXED | SANJOY DAS Versus THE STATE OF ASSAM AND 7 ORS | MR S CHAUHAN MR. P MAZUMDER MR N ALAM | SC, FOREST SC, FINANCE |
| 61 | WP(C)/3437/2023 B/O | GANESH CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS | MR. U K NAIR MR H K DAS MR. M P SARMA MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA | GA, ASSAM |
| 62 | WITH WP(C)/5971/2023 | GANESH CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS | MR. U K NAIR MS. L DAS MR H K DAS MR. M P SARMA MR. M P SARMA MR A CHAKRABORTY MR A CHAKRABORTY | GA, ASSAM M M RAHMAN (r-7) |
| 63 | WP(C)/1823/2024 B/O | RUBUL SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR H GUPTA MR Y. BARBHUIYA | GA, ASSAM |
| 64 | WP(C)/1993/2024 B/O | SANTANU TAMULI Versus THE STATE OF ASSAM AND 5 ORS | MR B SINHA MR. H ISLAM | SC, CO OP |

LEAVE NOTE OF ADVOCATES FOR 12/06/2024

| | | | | |
|----|-------------------|------------|----|------------|
| 1) | MR B ACHARYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
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| 7) | MR D BHATTACHARYA | 14-06-2024 | To | 14-06-2024 |
| 8) | MR D BHATTACHARYA | 24-06-2024 | To | 24-06-2024 |

| | | | | |
|-----|-------------------|------------|----|------------|
| 9) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 10) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 11) | MR. T ISLAM | 03-06-2024 | To | 15-06-2024 |
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| 18) | MR M HALOI | 10-06-2024 | To | 17-06-2024 |
| 19) | MR S K KEJRIWAL | 12-06-2024 | To | 14-06-2024 |
| 20) | MS S KEJRIWAL | 12-06-2024 | To | 12-06-2024 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|--|---|--|--|
| WITHDRAWAL | | | | |
| 56 | Crl.Pet./70/2022 WITH LCR 1 FILE(SCANNED COPY), B/O | DILIP KUMAR SINGH Versus THE STATE OF ASSAM AND ANR | MR. P BORAH MRS K M SAIKIA | MR. P N GOSWAMI (r-2) MR B CHOUDHURY (r-2) MR. K P PATHAK (r-2) PP, ASSAM |
| 57 | Crl.Pet./339/2024 B/O | JYOTISHNA BORA Versus THE STATE OF ASSAM AND ANR | MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH | MR. R K TALUKDAR (R2) MS TINLUNG (R2) PP, ASSAM (R1) MS. R R SAIKIA (R2) |
| | WITH I.A.(Crl.)/369/2024 in Crl.Pet./339/2024 | MANASH CHALIHA Versus JYOTISHNA BORA AND 2 ORS | MR G PHUKAN MS A GOGOI | MR. K BORUAH PP, ASSAM |
| 58 | AB/1416/2024 B/O | SUJIT BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR | MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH | PP, ASSAM |
| 59 | Bail Appln./1521/2024 B/O | ASHADUL AMIN @ ASHADUL ALI Versus THE STATE OF ASSAM | MR. P J SAIKIA, SR. ADV MS. M KECHII | PP, ASSAM |
| 60 | Bail Appln./1634/2024 B/O | MONIRUL HOQUE ALOM Versus THE STATE OF ASSAM | ALHAJJ I UDDIN MRS. R MOMTAZ MR S J SHAMIM MR R HOQUE | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 12/06/2024

| | | | | |
|----|-------------------|------------|----|------------|
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| 10) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
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[For Wednesday,12th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS**

THIS BENCH WILL RISE AT 3:30 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|---|---|---------------------|
| MOTION (BA) | | | | |
| 49 | Bail Appln./1654/2024 B/O | NABI HUSSAIN Versus THE STATE OF ASSAM | MR S DEWRI MR A DEKA | PP, ASSAM |
| MOTION | | | | |
| 50 | AB/1537/2024 B/O | ABDUL BATEN KHAN Versus THE STATE OF ASSAM | MR J ISLAM MR. R HASSAN MR. T MOHAMMAD | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 51 | Bail Appln./1338/2024 FIXED. | MS. PRATIMA DEBBARMA Versus STATE OF ASSAM | MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA | PP, ASSAM |
| BAIL HEARING | | | | |
| 52 | AB/1387/2024 FIXED | HIRUMANI ROY Versus THE STATE OF ASSAM AND ANR | MR G CHAMUAH | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|---|--|---|
| DELIVERY OF ORDER | | | | |
| 55 | Bail Appln./4660/2023 (AT 10:30 AM) | MD MUSARAF Versus THE STATE OF ASSAM | MS. S K NARGIS MS S BEGUM MS N SULTANA | PP, ASSAM |
| MOTION | | | | |
| 56 | AB/1534/2024 B/O | SIMANATA BORO Versus THE STATE OF ASSAM | MR. P D NAIR MR G ALAM MS P DEVI MR P R SARMA MS. R DEVI | PP, ASSAM |
| BAIL HEARING | | | | |
| 57 | AB/929/2024 WITH OFFICE NOTE, FIXED | MOTIUR RAHMAN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM | MS. S B CHOUDHURY MR. S K DAS | MR. A H ALAMGIR (FOR INFORMANT) PP, ASSAM |
| 58 | AB/1374/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | KUSHAL KHANIKAR AND ANR Versus THE STATE OF ASSAM | MR B BORA MR P S RAJA | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|---|--|--|--|
| WITHDRAWAL | | | | |
| 44 | Cont.Cas(C)/217/2024 B/O | 1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR Versus S. M. CHOWDHURY | MR J C BORAH | |
| ADMISSION | | | | |
| 45 | WP(C)/2847/2019 FIXED | SANKAR RANJAN PAUL Versus THE STATE OF ASSAM AND 7 ORS. | MS. N SHYAMAL MR. U K NAIR | DR. B AHMED (R-5) MR. M K CHOUDHURY (r-5) MR. N HAQUE (R-5) MR. A BARKATAKI (r-5) MR. I ALAM (SC, NCTE, R-8) MR K UDDIN (R-5) MR. A K AZAD (R-5) MR. S R BARBHUIYA MR M HUSSAIN MR. C BHATTACHARJEE (SC, SECONDARY EDU. DEPT.) |
| 46 | WITH WP(C)/4225/2019 | SANKAR RANJAN PAUL Versus THE STATE OF ASSAM AND 4 ORS. | MS. N SHYAMAL MR. D NANDI MR. U K NAIR MR. S K DAS MR. M P SARMA | MS P SARMAH SC, SEC. EDU. |
| 47 | WP(C)/5501/2022 B/O | RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. U K NAIR MR B CHOUDHURY | SC, SEC. EDU. SC, FINANCE |
| ORDERS | | | | |
| 48 | MACApp./310/2010 WITH LCR, B/O | SMTI PANCHAMI BORDOLOI and 3 ORS, Versus NATIONAL INSURANCE CO. LTD. and ORS, | MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS | |

| | | | | |
|----|--|---|--|--|
| 49 | WITH MACApp./227/2010 CAVT. NO. 1209/2010 | NATIONAL INSURANCE CO. LTD., Versus SMTI PANCHAMI BORDOLOI and ORS, | MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA | MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS FOR CAVEATOR MR D MAHANTA SC, EDU |
| 50 | I.A.(Civil)/1290/2024 FIXED in WP(C)/5966/2021 WITH WP(C)/5966/2021 | PRINCIPAI AND ANR Versus DR. NIRMALA DEVI AND 3 ORS DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS | MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA | MR. D MAHANTA SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME |

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

**ITEM NO. 43 AND 49 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|--|--|---|---|
| TOP OF THE LIST | | | | |
| 72 | WP(C)/5332/2012 BY SLIP, AT 2:00 PM | DANDA MATTACK Versus THE STATE OF ASSAM AND 5 ORS | MR.C CHOWDHURY MR.A DEKA MRS A GAYAN | MS.U BARUAH MS. M.D. BORAH, SC, TRANSPORT SC, A S T C |
| 73 | WP(C)/448/2014 FIXED | FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI Versus THE UNION OF INDIA and 4 ORS | MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR | MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C. |
| 74 | WITH WP(C)/672/2014 | EX CT/GD SRI BIPLOB BORAH Versus THE UNION OF INDIA and 5 ORS | MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR | MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I. |
| 75 | WP(C)/6483/2014 BY SLIP | THANU GOGOI Versus THE UNION OF INDIA and 3 ORS | MR.H DAS MR.P MAHANTA MS.P SAHARIA | ASSTT.S.G.I. |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 76 | I.A.(Civil)/1315/2024 BY SLIP in WP(C)/7521/2023 WITH WP(C)/7521/2023 | SHOFIQUZZAMAN MOSTOFA Versus MD. ABDUL HANNAN AND 4 ORS | MR. J AHMED MR Z RAHMAN MS J YESMIN | SC, HIGHER EDU MR. P MAHANTA |
| | | MD. ABDUL HANNAN Versus THE STATE OF ASSAM AND 3 ORS | MR. P MAHANTA MS. P SAHARIA V KHAKHALARY | SC, HIGHER EDU MR Z HUSSAIN (r-4) MS B B AHMED (r-4) MR. RASHIDUL ISLAM (r-4) |
| ADMISSION | | | | |
| 77 | WP(C)/6019/2017 FIXED | SACHIN KALITA Versus THE STATE OF ASSAM and 5 ORS. | MR.B P BORAH MR.P J DUTTA | MR. A CHAMUAH (SC, UGC) SC, SECONDARY EDUCATION |

ORDERS

78 [Cont.Cas\(C\)/598/2017](#)
FIXED

CHANDRA KAMAL BORAH
Versus
SRI SANJIB KUMAR BHUYAN and ORS.

MR.S C BISWAS
MS.K L R YANTHAN
MS.A DAS
MRR KARIM
MR.P S BISWAS
MR P BANERJEE

MR. D SAIKIA
MR. S P BHATTACHARJEE
MR. R
MAZUMDAR(SC,ELEM.EDU)
MR. B TALUKDAR
MR. R K TALUKDAR
MR. S M T CHISTIE
SC, SEC. EDU.

79 [WP\(C\)/2136/2024](#)
B/O

TANKESWAR NATH
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. A K DUTTA
MR. B PURKAYASTHA

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
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| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 4) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |
| 5) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 6) | MR. D KAKOTI | 01-06-2024 | To | 12-06-2024 |
| 7) | MR D BHATTACHARYA | 14-06-2024 | To | 14-06-2024 |
| 8) | MR D BHATTACHARYA | 24-06-2024 | To | 24-06-2024 |
| 9) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 10) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 11) | MR. T ISLAM | 03-06-2024 | To | 15-06-2024 |
| 12) | MD. I HUSSAIN | 05-06-2024 | To | 14-06-2024 |
| 13) | MR. S C KEYAL | 07-06-2024 | To | 12-06-2024 |
| 14) | T A LASKAR | 10-06-2024 | To | 13-06-2024 |
| 15) | MR H R CHOUDHURY | 11-06-2024 | To | 12-06-2024 |
| 16) | K U AHMED | 20-06-2024 | To | 26-06-2024 |
| 17) | MR B PRASAD | 10-06-2024 | To | 14-06-2024 |
| 18) | MR M HALOI | 10-06-2024 | To | 17-06-2024 |
| 19) | MR S K KEJRIWAL | 12-06-2024 | To | 14-06-2024 |
| 20) | MS S KEJRIWAL | 12-06-2024 | To | 12-06-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|---|---|--|--|
| WITHDRAWAL | | | | |
| 54 | WP(C)/1099/2022 B/O | M/S TRADE SUPPLY INDIA Versus THE STATE OF ASSAM AND 2 ORS | MR. S BANIK | SC, ELEM. EDU SC, SSA |
| 55 | WITH WP(C)/1097/2022 | M/S. TRADE SUPPLY INDIA Versus THE STATE OF ASSAM AND 2 ORS | MR. S BANIK | SC, ELEM. EDU SC, SSA |
| 56 | WITH WP(C)/1200/2022 | MS TRADE SUPPLY INDIA Versus THE STATE OF ASSAM AND 2 ORS | MR. S BANIK | SC, EDU SC, SSA |
| ADMISSION | | | | |
| 57 | WP(C)/6840/2015 FIXED | HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS | MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI | GA, ASSAM |
| 58 | WP(C)/2958/2016 FIXED | M/S SUN SECURITY SERVICE Versus THE UNION OF INDIA and 2 ORS | MR.D P BORAH MR.A ROY | MR. A BARKATAKI SC, RAILWAY |
| 59 | WP(C)/787/2024 BY SLIP, AT 2:00 PM | PRASAD AND COMPANY (PROJECT WORKS) PVT LTD AND ANR Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED AND 6 ORS | MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL | MR. A THAKURIA (R-1 to 6) MR. J PATOWARY (R-7) MS. J R THAKUR (R-1 to 6) MS N MAHANTA (R-7) |
| 60 | WITH WP(C)/434/2024 | PRASAD AND COMPANY (PROJECT WORKS) PVT. LTD. AND ANR Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (NBCC) INDIA LTD. AND 7 ORS | MR. H. BURAGOHAIN MS. H BORAH | MR. A THAKUR (r-1 to 6) MR. J PATOWARY (r-8) MS. J R THAKUR (r-1 to 6)) N GAUTAM (r-8) |

HEARING

61 [WP\(C\)/9219/2019](#)
PART-HEARD, FIXED

CENTURY PLYBOARDS (I) LTD. AND ANR.
Versus
UNION OF INDIA AND 5 ORS.

DR. A SARAF
MR. P BARUAH
MR. Z ISLAM
MR. P DAS
MR. N N DUTTA

MR. B C PATHAK
MR. R K D CHOUDHURY
MR. B PATHAK
MR. N CHOUDHURY(R-7)
MR. B D DEKA(R-7)
MR. R THADANI
MR. M DAS(R-7)
ASSTT.S.G.I.
MR. A DEKA(R-7)
MS. G KAUR (R-7)

62 [WP\(C\)/6303/2013](#)
FIXED

KISHAN LAL SINGHI
Versus
THE STATE OF ASSAM AND 5 ORS

MR G CHOUDHURY
MR.G SAIKIA
MR.D SAUD
MS.J DEKA
MR. D GOGOI
MS. S KAUSHIK
MRJ P CHOUHAN

GA, ASSAM

=====

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LEAVE NOTE OF ADVOCATES FOR 12/06/2024

-

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 3) | MS. N M DEKA | 24-05-2024 | To | 28-06-2024 |
| 4) | MS. S SARMA | 29-05-2024 | To | 15-06-2024 |
| 5) | MR. S K SAHARIAH | 01-06-2024 | To | 17-07-2024 |
| 6) | MR. D KAKOTI | 01-06-2024 | To | 12-06-2024 |
| 7) | MR D BHATTACHARYA | 14-06-2024 | To | 14-06-2024 |
| 8) | MR D BHATTACHARYA | 24-06-2024 | To | 24-06-2024 |
| 9) | MR D BHATTACHARYA | 26-06-2024 | To | 26-06-2024 |
| 10) | MR D BHATTACHARYA | 28-06-2024 | To | 28-06-2024 |
| 11) | MR. T ISLAM | 03-06-2024 | To | 15-06-2024 |
| 12) | MD. I HUSSAIN | 05-06-2024 | To | 14-06-2024 |
| 13) | MR. S C KEYAL | 07-06-2024 | To | 12-06-2024 |
| 14) | T A LASKAR | 10-06-2024 | To | 13-06-2024 |
| 15) | MR H R CHOUDHURY | 11-06-2024 | To | 12-06-2024 |
| 16) | K U AHMED | 20-06-2024 | To | 26-06-2024 |
| 17) | MR B PRASAD | 10-06-2024 | To | 14-06-2024 |
| 18) | MR M HALOI | 10-06-2024 | To | 17-06-2024 |
| 19) | MR S K KEJRIWAL | 12-06-2024 | To | 14-06-2024 |
| 20) | MS S KEJRIWAL | 12-06-2024 | To | 12-06-2024 |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY, THE 12TH DAY OF JUNE, 2024]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

[COURT NO: 10]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM**]

ORDERS

| | | | | | |
|---|-------------------|--------------------------------|----|-----------------------------|---|
| 1 | REVIEW.PET 6/2024 | THE UNION OF INDIA AND ORS. | 2 | MARTO KATO DSGI | SUNIL MOW DUGMAR KAMDUK GA(AP) SC(LAND MANAGEMENT) |
| | | VERSUS | 66 | THE STATE OF AP AND ORS. | |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY, THE 12TH DAY OF JUNE, 2024]

[AT 02:00 PM]

**BEFORE
HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM]**

BAIL HEARING

| | | | | |
|---|------------|--|--|----------|
| 1 | AB 87/2024 | TAMCHI NUKH. VERSUS THE STATE OF AP | TADU BAYOR PRAMOD KR. GOUR D DOILYANG T KUMAR | PP OF AP |
|---|------------|--|--|----------|